

[English]

SHRI INDRAJIT GUPTA : Regarding the Government giving permission to a delegation to visit South Africa...

MR. SPEAKER : I have sent the reply to Madam.

SHRIMATI GEETA MUKHERJEE (Panskura) : In the reply which you have given to us, the Ministry has said that they are going for religious purposes...

MR. SPEAKER : I do not know. I have sent you the reply. If you are not satisfied, then it is something else.

SHRI INDRAJIT GUPTA : What kind of reaction will be there on the people of South Africa ? The people of South Africa are so much worried... (Interruptions)

MR. SPEAKER : That has been going on since 78. You can come to me and discuss it.

SHRI KADAMBUR JANARTHANAN (Tirunelveli) : When the session is on, one Secretary Mr. P.R. Latey has announced the unlikelyhood of a naphtha cracking unit for Tamil Nadu.

MR. SPEAKER : There is nothing in this.

SHRI SURESH KURUP (Kottayam) : Regarding the visit of a delegation to South Africa, the Minister should make a statement in the House.

MR. SPEAKER : No.
(Interruptions)

[Translation]

SHRI V. TULSIRAM : Get the Haryana-Punjab problem solved...

(Interruptions)

MR. SPEAKER : You have raised one question, that is sufficient. If you raise all the problems, how will it work ? I am saying this in your interest that this is not the way to work. You should work in a proper manner.

(Interruptions)

SHRI V. TULSIRAM : Let a statement be made in the House.
(Interruptions)

MR. SPEAKER : We shall see to it...
(Interruptions)

12.07 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the working of Water and Power Consultancy Services (India) Limited for the year 1984-85

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, for the year 1984-85.
- (2) Annual Report of the Water and Power Consultancy Services (India) Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Libuary See No. L.T. 1709/85]

Notification under Merchant Shipping Act, and Seamen's Provident Fund Act, 1966.

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958 :—
 - (i) The Merchant Shipping (Form of Certificate of Insurance for Civil Liability for Oil Pollution Damage)

- Rules, 1985 published in Notification No. G.S.R. 588(E) in Gazette of India dated the 17th July, 1985.
- (ii) The Merchant Shipping (Examination of Masters Mates) Rules, 1985 published in Notification No. G.S.R. 712 (E) in Gazette of India dated the 3rd September, 1985.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (i) of item (1) above.
[Placed in Library. See No. L.T 1710/85]
- (3) A copy each of the following Notifications (Hindi and English versions) under section 24 of the Seamen's Provident Fund Act, 1966 :—
- (i) The Seamen's Provident Fund (Amendment) Scheme, 1985 published in Notification No. G.S.R. 504 in Gazette of India dated the 25th May, 1985.
- (ii) The Seamen's Provident Fund (Amendment) Scheme, 1985 published in Notification No. G.S.R. 1057 in Gazette of India dated the 9th November, 1985.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (i) of item (3) above.
[Placed in Library. See No. L.T 1711/85]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board for the year 1984-85.
[Placed in Library. See No. L.T 1712/85]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Dock Labour Board, for the year 1984-85.
[Placed in Library. See No. LT 1713/85]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board for the year 1984-85.
[Placed in Library. See No. LT 1714/85]
- Annual Report and Reviews on the working of the Indian Medicines Pharmaceutical Corporation Limited and National Institute of Ayurveda, Jaipur, etc. etc.**
- THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—**
- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Indian Medicines Pharmaceutical

- Corporation Limited, for the year 1984-85.
- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT 1715/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur, for the year 1984-85.
[Placed in Library. See No. LT 1716/85]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Homoeopathy for the year 1984-85.
[Placed in Library, See No. LT 1717/85]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, for the year 1983-84 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Ayurveda and Siddha, for the year 1983-84.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
[Placed in Library. See No. LT 1718/85]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council for the year 1984-85.
[Placed in Library See No. LT 1719/85]
- (7) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Institute of Post Graduate Teaching and Research, Gujarat Ayurved University, Jamnagar, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.
[Placed in Library See No. LT 1720/85]
- (8) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homoeopathy, Calcutta, for the year 1984-85 within the stipulated

period of nine months after the close of the Accounting year.
[Placed in Library See No. LT 1721/85]

- (9) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research Homoeopathy, New Delhi, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.
[Placed in Library See. No. LT. 1722/85]
- (10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report & Audited Accounts of the Central

Council for Research in Unani Medicine, New Delhi, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year.
[Placed in Library See. No. LT 1723/85]

Statement showing action taken by Government on various assurances, promises and undertakings.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

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|---|----------------------------|
| (1) Statement No. XVII—Eleventh Session, 1983.
[Placed in Library. See. No. LT 1724/85] | } Seventh
Lok
Sabha. |
| (2) Statement No. XIII—Twelfth Session, 1983.
[Placed in Library. See. No. LT 1725/85] | |
| (3) Statement No. XII—Fourteenth Session, 1984.
[Placed in Library. See. No. LT 1726/84] | |
| (4) Statement No. VIII—Fifteenth Session, 1984.
[Placed in Library See. No. LT 1727/85] | |
| (5) Statement No. V—Second Session, 1985.
[Placed in Library See. No. LT 1728/85] | } Eighth
Lok
Sabha. |
| (6) Statement No. II—Third Session, 1985.
[Placed in Library. See. No. LT 1729/85] | |
| (7) Statement No. I—Fourth Session, 1985.
[Placed in Library See. No. LT 1730/85] | |

Annual Report and Review on the working of the International Airports Authority of India for the year 1984-85.

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1984-85 along with Audited Accounts, under sub-section (4) of section 24 and sub-section (2) of section 25 of the Internal Airports Authority, Act, 1971,

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the International Airports Authority of India for the year 1984-85.

[Placed in Library. See. No. L.T. 1731/85]

Report of the Committee to examine Principles of a possible shift from Physical to Financial Controls.

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH): On behalf of Shri Janardhana Poojary, I bed to lay on the Table a copy of the Report (Hindi and English versions) of the

Committee to examine Principles of a Possible shift from Physical to Financial Controls.

[Placed in Library See. No. LT 1732/85]

Copy of the Railway (Notices of and Enquiries into Accidents) (Second Amendment) Rules, 1985. Annual Report and Review on the working of the Indian Railway Construction Company Ltd., 1984-85. Report of progress made in the intake of SC and ST Candidates against vacancies reserved for them

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): I beg to lay on the Table—

- (1) A copy of the Railway (Notices of and Enquiries into Accidents) (Second Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 1124 in Gazette of India dated the 30th November, 1985 issued under section 84 of the Indian Railways Act, 1890. [Placed in library. See. No. LT 1733/85]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956 :—

- (i) Review by the Government on the working of the Indian Railway Construction Company Limited for the year 1984-85.

- (ii) Annual Report of the Indian Railway Construction Company Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor general thereon.

[Placed in Library See. No. LT 1734/85]

- (3) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled tribes against vacancies reserved for them in recruitment and promotion categories of the Railways for the Half Year ending 30th September, 1982.

- (4) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for Half Year ending 31st March, 1983.

- (5) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories of the Railways for Half Year ending 30th September, 1983.

[Placed in Library See. No. LT 1735/85]

Annual Report and Review on the working of the Hindustan Insecticides Ltd. for year, 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Hindustan Insecticides Limited for the year 1984-85.

- (2) Annual Report of the Hindustan Insecticides Limited, for the year 1984-85 along with Audited Accounts and the comments of

the Comptroller and Auditor General thereon.

[Placed in Library See. No. L.T. 1736/85]

Annual Reports and Reviews on the working of the Kendriya Vidyalaya Sangathan and Centre for Cultural Resources and Training etc. etc.

SHRI GHULAM NABI AZAD : On behalf of Shrimati Sushila Rohatgi, I beg to lay on the the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1984-85.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1984-85. [Placed in Library See. No. LT 1737/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1984-85.
[Placed in Library See. No. LT 1738/85]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Training Institute (Eastern Region) Calcutta, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers Training Institute (Eastern Region) Calcutta, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers Training Institute (Eastern Region) Calcutta, for the year 1984-85.
[Placed in Library See. No. LT 1739/85]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1984-85.
[Placed in Library See. No. LT 1740/85]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1984-85.
[Placed in Library See. No. LT 1741/85]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional

- Engineering College, Durgapur, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Durgapur, for the year 1984-85.
[Placed in Library See. No. LT 1742/85]
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1984-85 together with Audit Report thereon.
[Placed in Library See. No. LT 1743/85]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Institute of Technology, Jamshedpur, for the year 1984-85.
[Placed in Library See. No. LT 1744/85]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Karnataka Regional Engineering College, Surathkal, for the year 1984-85.
[Placed in Library, See. No. LT 1745/85]
- (10) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan for the year 1983-84 together with Audit Report thereon.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above, [Placed in Library, See. No. LT 1746/85]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Malaviya Regional Engineering College, Jaipur, for the year 1984-85. [Placed in Library, See. No. LT 1747/85].
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Calicut, for the year 1984-85.
[Placed in Library See. No. LT 1748/85]
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Kurukshetra, for the year 1984-85.
[Placed in Library, See. No. LT 1749/85]

- (15) A copy of the Annual Accounts (Hindi and English versions) of Visveswaraya Regional College of Engineering, Nagpur, for the year 1984-85 together with Audit Report thereon. [Placed in Library See. No. LT 1750/85]
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1984-85 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1984-85. [Placed in Library See. No. LT 1751/85]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administrations, New Delhi, for the year 1984-85 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1984-85. [Placed in Library, See. No. L T. 1752/85]
- Annual Reports and Reviews on the working of the Hindustan latex, for the year 1984-85 and International Institute for population Sciences, Bombay for 1984-85
- THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table—
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Hindustan Latex Limited for the year 1984-85.
- (ii) Annual Report of the Hindustan Latex Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See. No. LT 1753/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for population Sciences, Bombay, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Institute for Population Sciences, Bombay, for the year 1984-85. [Placed in Library See. No. LT 1754/85]